

**MADHYA PRADESH STATE JUDICIAL ACADEMY**  
**HIGH COURT OF M.P., JABALPUR**

**Specialised Educational Programme on –  
PC & PNDT Act**

**22.02.2020 (MPSJA)**

<b>SESSIONS</b>	<b>TIME</b>	
<b>I</b>	10.00 a.m. to 11.15 a.m.	Inaugural Session
		Sex Selection – Issues, Practices and Gender Perspectives – By <b>Mrs. Swati B. Singh,</b> <b>State Consultant PCPNDT &amp; Legal,</b> <b>Directorate of Health Services, Bhopal</b> & <b>Shri Dharendra Singh,</b> <b>Faculty (Sr.), MPSJA</b>
<b>TEA BREAK 11.15 a.m. to 11.30 a.m.</b>		
<b>III</b>	11.30 a.m. to 1.00 p.m.	Court Trials and Procedural Issues – By <b>Shri Mukesh Sinha,</b> <b>Executive Director, M. P. Voluntary Health Association,</b> <b>Indore</b> & <b>Member, State Advisory Committee under PC &amp; PNDT Act</b>
<b>LUNCH BREAK 1.00 p.m. to 2.00 p.m.</b>		
<b>IV</b>	2.00 p.m. to 3.30 p.m.	Demystifying the PC & PNDT Act & Discussion on the landmark judgments on PC & PNDT Act – By <b>Shri Yashpal Singh,</b> <b>Deputy Director, MPSJA</b>
<b>TEA BREAK 3.30 p.m. to 4.00 p.m.</b>		
<b>V</b>	4.00 p.m. to 5.00 p.m.	Discussion on – Efforts for effective implementation of the Act: Coherent strategy for effective implementation – By <b>Mrs. Swati B. Singh,</b> <b>State Consultant PCPNDT &amp; Legal,</b> <b>Directorate of Health Services, Bhopal</b>
<b>VI</b>	5.00 p.m. onwards	Valedictory Session – By <b>Officers of the Academy</b>

- Note:* (1) The Time Table is subject to change as per exigencies.  
(2) Use of Cell Phones in the Conference Hall is strictly prohibited.

**DIRECTOR**